

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF WINDSOR PAPERS PRIVATE LIMITED

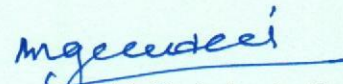
1	Name of Corporate Debtor	Windsor Papers Private Limited
2	Date of Incorporation of Corporate Debtor	28 th May, 1999
3	Authority under which Corporate Debtor is Incorporated /Registered	Registrar of Companies, Ahmedabad, India under the Companies Act, 1956
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U24231GJ1999PTC036061
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	801, Avdhesh House, Opp. Guru Govind Gurudwara, S. G. Highway, Thaltej, Ahmedabad Gujarat – 380054 India
6	Date of Closure of Insolvency Resolution Process	16 th February, 2021
7	Liquidation Commencement Date of Corporate Debtor	16 th February, 2021 (Order uploaded on NCLT Website on 17 th February, 2021)
8	Name and Registration Number of the Insolvency Professional acting as Liquidator	Name – Amrish Navinchandra Gandhi Reg. No. – IBBI/IPA-002/IP-N00670/2018-2019/12036
9	Address and Email of the Liquidator, as Registered with the Board	Reg. Add – Shivalik Abaise-504, Opp. Shell Petrol Pump, Near Anand Nagar Bus Stand, Satellite, Ahmedabad, Gujarat – 380015 Email – amrishgandhi72@gmail.com
10	Address and Email to be used for correspondence with the Liquidator	Address – Shivalik Abaise-504, Opp. Shell Petrol Pump, Near Anand Nagar Bus Stand, Satellite, Ahmedabad, Gujarat - 380015 Email – amrishgandhi72@gmail.com
11	Last Date For Submission Of Claims	20.03.2021

Notice is hereby given that the Hon'ble National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the Windsor Papers Private Limited on 16.02.2021 (Order uploaded on NCLT Website on 17.02.2021)

The stakeholders Windsor Papers Private Limited (In Liquidation) are hereby called upon to submit a proof of their claims, on or before 20.03.2021, to the liquidator at the communication address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading claims with the proof shall attract penalties.



Amrish Navinchandra Gandhi
Liquidator of Windsor Papers Private Limited
Reg No- IBBI/IPA-002/IP-N00670/2018-2019/12036

Date: 19.02.2021
Place: Ahmedabad